

Office Notes

Order

By order dated 16.7.2019, the Hon'ble Chennai Bench of NCLT modifying the order dated 27.06.2019 ordered that "it is also agreed that one of the Directors will represent from each group to implement the agenda containing in Item Nos. 4 to 15 as mentioned in the board notice." The said order also kept in abeyance the Agenda Nos. 1,2&3 as prayed for by the petitioner and it is mentioned that there is no dispute in relation to Item Nos.16 to 24 which pertain to the ordinary course of business.

As the Hon'ble NCLT Chennai Bench has passed an order dated 16.7.2019~~8~~ in C.P 172/2019, we do not feel any reason to interfere with the said order.

As there is an urgency in item No.8, parties are directed to comply with the order dated 16.7.2019 and compliance report of the same to be filed before this Bench by Monday the 26th of August, 2018.

List the case for hearing on 18.9.2019.

Sd/-

MEMBER (TECHNICAL)

Sd/-

MEMBER (JUDICIAL)

List on 18/9/2019

g.
21/8